

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3838  
ANSWERED ON:06.08.2014  
LABOUR MOBILITY PARTNERSHIP AGREEMENT  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether the Government has signed Labour Mobility Partnership Agreements with various countries including the European countries;
- (b) if so, the details thereof;
- (c) the benefits likely to be accrued to India as a result thereof;
- (d) whether the Government has held any talks with various countries regarding creation of more job opportunities for Indians abroad; and
- (e) if so, the details and outcome thereof?

**Answer**

MINISTER OF STATE OVERSEAS INDIAN AFFAIRS GENERAL V.K. SINGH (RETD.)

- (a) & (b) Yes, Madam. The Government has signed a Memorandum of Understanding (MoU) on Labour Mobility Partnership (LMP) with Denmark.
- (c) This Partnership provides for:
  - (i) promoting orderly migration of qualified workers from India.
  - (ii) identifying emerging sectors in the Danish economy which require qualified workers.
  - (iii) exchanging information and experience regarding recruitment.
  - (iv) facilitating regular and orderly recruitment of workers by direct contact between the employers and the employees.
  - (v) welfare and social protection of the workers.
- (d) & (e) To facilitate Indians seeking job opportunities abroad Government of India has concluded Memorandum of Understanding on Human Resource Mobility Partnership (HRMP) with the Netherlands. Labour Mobility Partnership with France, European Union, Australia, Switzerland, Sweden and Italy are under consideration.